

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
UNSTARRED QUESTION NO. 548
TO BE ANSWERED ON 06th February, 2018

Violation of Stent Prices

548. DR. P.K. BIJU:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government is aware that private hospitals are overcharging their patients for angioplasty despite the fact that the Government has slashed the prices of cardiac stents to the tune of 75 per cent;
- (b) if so, the number of complaints received by the National Pharmaceutical Pricing Authority in this regard against such hospitals; and
- (c) the action taken by the Government against the management of the said private hospitals?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS;
MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS
(SHRI MANSUKH L. MANDAVIYA)**

(a) to (c): National Pharmaceutical Pricing Authority (NPPA) vide its notification S.O. 412(E), dated 13th February, 2017 fixed the ceiling price of the coronary stents. Institutions such as hospitals/nursing homes/clinics utilizing Coronary Stents for angioplasty are bound to abide by the ceiling prices fixed by the Government for coronary stents and NPPA has not found any actionable violation after examining about 40 complaints. The Government is effectively monitoring the implementation of ceiling prices fixed for coronary stents.
